

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 15.12.2021**

**IN THE COURT OF THE REGISTRAR**

**(VIRTUAL MODE)**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2803 of 2021 in Comp. App. (AT) No. _ of 2021	Euris Consult Pvt. Ltd. Vs. ROC (NCT of Delhi & Haryana) & Anr.	A K. Pathak

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**Assistant Registrar**